

## Annexure-2

Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of Liquidation: 01-02-2023; List of Stakeholders as on: 01-04-2023  
List of Unsecured Financial Creditors (Amount in ₹)

SI No	Name of Creditor	Details of Claims received		Details of claims admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claim admitted					
1	SREI Equipment Finance Limited	27-05-2021	3,84,22,45,438.00	3,84,22,45,438.00	Unsecured	0	47.09%	0	0	0	0	
2	Union Bank of India	30-05-2021	4,05,45,054	4,05,45,054	Unsecured	0	0.50%	0	0	0	0	
			3,88,27,90,492	3,88,27,90,492			47.59%					

**1 SREI EQUIPMENT FINANCE LIMITED**

Muktar Minerals Private Limited has given Corporate Guarantee in M/s. XEC Blue Metals Private Limited

**2 UNION BANK OF INDIA**

Muktar Minerals Private Limited has given Corporate Guarantee in M/s. Muktar Infrastructure India Private Limited,

Note: One of the property in the name of Muktar Minerals Pvt Ltd, was taken on lease by Muktar Infrastructure India Private Limited for a period of 25 years with monthly lease rent of INR. 75,000/- wherein the leasehold right was mortgaged with UBI. Description of property: All that part and parcel of the property consisting of lease hold Rights of Plot of 9000 Sqm , in survey no 120/1 Total area of Plot 19218 Sq Ntrs in the property known as ORNIGALLE or ORMIGALEM at Sao Jose De Areal , with in Jurisdiction of Village Panchayat